

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2608

ANSWERED ON:09.12.2014

E WASTE

Chavan Shri Ashok Shankarrao;Dubey Shri Nishikant ;George Shri (Adv.) Joice;Kirtikar Shri Gajanan Chandrakant;Singh Shri Kunwar Haribansh;Vichare Shri Rajan Baburao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the quantum of electronic waste generated annually in the country;
- (b) whether the National Green Tribunal(NGT) has taken up the matter of dumping of tonnes of second hand or used goods in the Country with the concerned stakeholders;
- (c) if so, the details thereof and the response of the concerned stakeholders thereto;
- (d) whether any study has been conducted/proposed to be conducted to assess how other countries are tackling the problem and if so, the details and outcome thereof;
- (e) whether e-waste is also being brought into the country from other countries and if so, the names of such countries and the reasons therefor; and
- (f) the details of e-waste management facilities/techniques available in the Government and private sector including e-waste scrap yards in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) On the basis of survey carried out by Central Pollution Control Board, it was estimated that 1, 46, 800 tones of E-Waste was generated in the country in the year 2005.
- (b) & (c): The matter pertaining to management and handling of E-Waste is under consideration by NGT in two. W.P (C) No. 143 of 2013 and W.P.(C) 183 of 2014 in the matter of Nagrik Upbhokta Margdarshak Manch & Anr. Vs State of Madhya Pradesh & Ors and Toxic Link Vs Union of India & Ors, respectively.
- (d) No such study has been conducted or proposed to be conducted.
- (e) No permission for such import of e-waste in the country for disposal or recycling purpose has been granted during last five years.
- (f) There are 138 registered dismantlers / recyclers under e-waste (Management & Handling) Rules, 2011 for environmentally sound recycling / reprocessing of e-waste in the country.